

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 499/252(1)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.08.2018

NAME OF THE PARTIES: Konzept Residency Premises Pvt Ltd

Vs

ROC, Mumbai

Section 252(1) of the Companies Act, 2013.

ORDER

45. **CP 499/252(1)/2018**

None present. List this matter on 31.8.2018.

501-

RAVIKUMAR DURAISAMY
Member (Technical)

501-

B.S.V. PRAKASH KUMAR
Member (Judicial)